

NATIONAL GREEN TRIBUNAL /106
PRINCIPAL BENCH
NEW DELHI

File No. : NGT/PB/157/2013

Dated : 12th August, 2013

ORDER

Pursuant to NGT Order No. NGT/PB/157/2013 dated 19.07.2013, sitting of Circuit Court of the Northern Zone Bench of the National Green Tribunal (Principal Bench) comprising-

Hon'ble Mr. Justice Swatanter Kumar	Chairperson
Hon'ble Mr. Justice U. D. Salvi	Judicial Member
Hon'ble Dr. D. K. Agrawal	Expert Member
Hon'ble Sh. P. S. Rao	Expert Member
Hon'ble Sh. Ranjan Chatterjee	Expert Member

was held its sitting at Shimla (in Himachal Pradesh High Court Auditorium) on 29th and 30th July, 2013 to hear and deal with the cases relating to the State of Himachal Pradesh.

Now, in exercise of the powers conferred under Clause (d) of sub-section (4) of Section 4 of the National Green Tribunal Act, 2010 read with Rule 3 & Rule 6 of the National Green Tribunal (Practices and Procedure) Rules, 2011 and all other enabling powers, the Chairperson, National Green Tribunal has been pleased to direct that papers/documents, required to be filed in the cases which came up for hearing before the Hon'ble Circuit Bench of the National Green Tribunal at Shimla on 29th and 30th July, 2013, will be received at Shimla on 26th and 27th August, 2013 during the prescribed working hours at the NGT Center in the High Court of Himachal Pradesh.


Chairperson
National Green Tribunal